

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.03.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|----------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021 & I.A. No. 5 of 2022 | Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr. | Rakesh Mittal | Shikhil Suri Nikita Thapar-R2 |

For Admission (After Notice)

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|----|--|---|------------------|-----------------------------|
| 2. | Comp. App. (AT) (Ins) No. 1403 of 2019 | Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd. & Ors. | Lakshmi Gurung | |
| 3. | Comp. App. (AT) (Ins) No. 1036 of 2020 | Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd. | Tanu Priya Gupta | Amit S. Amist-R1 |
| 4. | Comp. App. (AT) (Ins) No. 762 of 2021 | Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd. | Akshat Bajpai | |
| 5. | Comp. App. (AT) (Ins) No. 773 of 2021 | Rajesh Sabharwal Vs. Desein Pvt. Ltd. | Richa Kapoor | |
| 6. | Comp. App. (AT) (Ins) No. 810 of 2021 | Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. Vs. Gulshan Sethi With | Nipun Gautam | Nakul Mohta Devang Kumar |
| 7. | Comp. App. (AT) (Ins) No. 768 of 2021 | Anand Sonbhadra Vs. Anuradha Sethi | Nipun Gautam | Nakul Mohta Devang Kumar |
| 8. | Comp. App. (AT) (Ins) No. 844 of 2021 | Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd. | Charu Tyagi | Animesh Rastogi |

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|------------|---|---|------------------|--|
| 9. | Comp. App. (AT) (Ins) No. 879 of 2021 | Pankaj Khandelwal Vs. A Gangwal Real Estate L.L.P. & Anr. | Ankita Chaudhury | Prakul Khurana Prabhansh Sharma- R1 Ankit Sareen-R2 |
| 10. | Comp. App. (AT) (Ins) No. 117 of 2022 | SGA Fashion Pvt. Ltd. Vs. CMA Sandeep Kumar Bhatt | Ashutosh Gupta | |
| 11. | Comp. App. (AT) No. 62 of 2020 | Neil Shailesh Parikh Vs. Spider Prints Pvt. Ltd. & Anr. | Mayank Kumar | Surjan Singh Shekhawat-R1 Santhosh Krishnan- R2 |
| 12. | Comp. App. (AT) No. 96 of 2021 | Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr. | Akash Deep Gupta | |

For Hearing

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|------------|---|---|--------------|--|
| 13. | Comp. App. (AT) (Ins) No. 214 of 2021 | Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd. | Ashish Rana | Vinod Kumar Ambavat |
| 14. | Comp. App. (AT) (Ins) No. 338 of 2021 | Hooghly Infrastructure Pvt. Ltd. Vs. UTM Packaging (India) Pvt. Ltd. & Ors. | Neha Somani | Ranjan Das Gupta- R1 Akshay Rana-R2,R3 |
| 15. | Comp. App. (AT) (Ins) No. 665 of 2021 | Axis Bank Ltd. Vs. Shubhkamna Buildtech Pvt. Ltd. | Sharad Tyagi | Nipun Gautam-RP |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar